

[Print](#)**Defective Case Register from 2026-02-05 to 2026-02-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/3561/2026	BIKRAM KESHARI RAJ	2026-02-05	1. Appeal memo not mentioned in index.2. P.S. no in petition para.1 not tally with judgement.
2	D-BLAPL/3841/2026	RAJIB BIHARI MISHRA	2026-02-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
3	D-CONTC/4687/2026	ADV.	2026-02-05	8-CAUSE TITLE NOT IN ORDER. Name of the contemnors not furnished in cause title.
4	D-WP(C)/4965/2026	LALITENDU MISHRA	2026-02-05	1-COURT FEE IS DEFICIENT. Rs.12/- to be paid
5	D-WP(C)/4563/2026		2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page marking not correct in index.All pages are not signed
6	D-CRLMP/3773/2026	ASWINI KUMAR DASH	2026-02-05	1. ICC case number not furnished in cause title.
7	D-WP(C)/4925/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Ann. 5 page 35 and 36 not legible.
8	D-ABLAPL/3948/2026	ABHISIDDHANTA SAHOO	2026-02-05	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
9	D-CRLMC/3784/2026	ASHUTOSH DAS	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no.not correctly furnished in declaration.2.C.Copy/Free copy of Criminal Proceeding vide C.T.No.734 of 2024 and F.I.R. to be filed.3. Page no.29 not neat and legible.4. Welfare fund of Rs.50/- not paid in V.Nama.
10	D-CONTC/4670/2026	ADV.	2026-02-05	i) Not properly addressed to Honble Court.ii) I.A. no mentioned in Book mark Under annexure-1 not correct.iii) Date of order not correct in Book Mark under annexure-3.iv) Date of order in WP(c) not correct in para- 4 and 9 of the petition.
11	D-WP(C)/4910/2026	PITAMBAR PANDA	2026-02-05	1. In Index, In annexure-7, page marking not done. 2. Page no 15 not legible
12	D-CONTC/4897/2026	ADV.	2026-02-05	1. Name of the op. Nos. 3 and 4 not furnished in cause title.
13	D-WP(C)/4492/2026	SOUBHAGYA KUMAR DASH	2026-02-05	14-NOT PROPERLY INDEXED.

				page no. 11 not neat.Index not properly page marked
14	D-CRLMP/3689/2026	KSHIROD KUMAR SWAIN	2026-02-05	1. Page no.7 Annex-1 not exhibited.
15	D-WP(C)/4962/2026	SOUBHAGYA KUMAR RATH	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat.
16	D-MATA/47680/2025	ARUN KUMAR DAS	2026-02-05	Period of Delay 3 days
17	D-CRLREV/3770/2026	AJAYA KUMAR PRADHAN	2026-02-05	1.Authentication fee of Rs2.20/ not paid 2.Page No-B not mentioned in index.
18	D-ABLAPL/3921/2026	SATYANARAYAN MISHRA	2026-02-05	1. Page marking of FIR in Index not correct. 2. Facts in Synopsis not proper. 3. Name of District mentioned in Address of Pet. in CT not correct. 4. Date of Disposal mentioned in Reference certificate not correct. 5. Name of PS mentioned in Prayer not correct.
19	D-WP(C)/4801/2026	RANJIT SAMAL	2026-02-05	1. Annexure-2 not attested 2. Annexure-3 5 6 not legible
20	D-WP(C)/4858/2026	PURNA CHANDRA DAS	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Occupation not mentioned in the affidavit.D.Fee of OSBC Rs.50/- not paid in the v.nama.
21	D-ABLAPL/3739/2026	PRAJIT KUMAR PRADHAN	2026-02-05	Name of victim be deleted from para No.02.
22	D-WP(C)/4734/2026	SAMEER KUMAR DAS	2026-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-WP(C)/4918/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Page 35 and 36 not legible
24	D-WP(C)/4901/2026	SOUBHAGYA KUMAR DASH	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Court fee of Rs.6/-not paid in the I.A.
25	D-WP(C)/4926/2026	PRADEEP KUMAR DASMOHAPATRA	2026-02-05	1. Para 6 appearing twice in Petition. 2. Occupation of Deponent not mentioned. 3. Name of Pet. in CT not tally with signature.
26	D-RVWPET/4953/2026	SIBANARAYAN BISWAL,A.S.C	2026-02-05	i)Synopsis and date chart page mark are same. Synopsis and date chart not page mark in Index. iii)Reference certificate not furnished. iv)Name of the ASO in AG office not mention in affidavits.v) Legible copy of page no. 31-37 are to be filed.vi) Cause title in wp (c) to be filed. vii)Undertaking for translated copy of odia not filed. viii) Put up for SR after removal of defects and disposal of I.A. filed dispensing with c. copy of Anx-2.

27	D-ABLAPL/3767/2026	DIGANT KALLOL DEO	2026-02-05	n Affidavit or Declaration occupation not furnished
28	D-WP(C)/4900/2026	SOURAV DAS	2026-02-05	.Subject Code incorrectly Mentioned
29	D-CRLA/3637/2026	SURYAKANTA DASH	2026-02-05	1. Status up the party not correctly furnished in the C.T.
30	D-WP(C)/4914/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Page no 35 and 36 not legible
31	D-ABLAPL/3902/2026	JAYADEBA BEHERA	2026-02-05	1. Name of Identifying Advocate wrongly mentioned in Affirmation of Affidavit.
32	D-MACA/655/2026	KAPILA CHARAN NAYAK	2026-02-05	8-CAUSE TITLE NOT IN ORDER. Court Fee Rs. 600/ payable, not paid 2.Vakalatnama properly stamped, Executed and accepted - not proper stamped 3. further S R after disposal of IA reg .limitation
33	D-MACA/4912/2026	ADAM ALI KHAN	2026-02-05	Period of Delay 59 days 2.statutory deposit not made
34	D-CRLMA/3727/2026	KARTIK CHANDRA TRIPATHY	2026-02-05	Page mark not properly. .Subject Code incorrectly Mentioned
35	D-BLAPL/3807/2026	SUSHANTA KUMAR SAMANTARAY	2026-02-05	1.Paragraphs not properly mentioned in declaration of affidavit. 2.6 names of Advocates reflected in V.nama, but 3 nos. of Advocates signed.
36	D-FAO/4803/2026	DILLIP KUMAR MOHAPATRA	2026-02-05	under taking for oriya annex not furnished, annex-1 6 8 9 not vigible
37	D-CONTC/4924/2026	SANDIPAN MISHRA	2026-02-05	1. Name of the Opp. Parties Nos. 1 to 7 not furnished in cause title as well as Index, affidavit and V.nama. 2. Father name of the petitioner not furnished in cause title. 3. Nomenclature not furnished in V.nama.
38	D-WP(C)/4804/2026	RANJIT SAMAL	2026-02-05	1. Annexure-3 not legible
39	D-RVWPET/4748/2026	SULOCHANA PATRO(C.G.C.)	2026-02-05	AU fee Rs 2.25/- to be paid. 2.Affidavit not made in I.A.
40	D-CRLMA/31248/2025	SANJAY KUMAR BEHERA	2026-02-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for SR after redacting the name of the victim in the petition and V. nama be kept in sealed cover.
41	D-CMP/4919/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-05	A.Fee of Rs.1.10/order to be paid on the C.Copy
42	D-WP(C)/4928/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Ann.5 page 35 and 36 not legible. 2. Page marking of Ann.7 in Index not correct.
43	D-WP(C)/4846/2026	PURNA CHANDRA DAS	2026-02-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.fee of OSBC Rs.50/- not paid in the v.nama.
44	D-WP(C)/4805/2026	RANJIT SAMAL	2026-02-05	1. Annexure-3 not legible

45	D-CONTC/4941/2026	ADV.	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Not properly Indexed. 2.Father name of the petitioners Nos.7 11 and 21 not furnished in cause title. 3. Address of the petitioner no.1 in cause title not tally with affidavit.
46	D-MACA/4674/2026	ADAM ALI KHAN	2026-02-05	Period of Delay 73 days 2.statutory deposit not made
47	D-WA/4541/2026	RAMANI RANJAN MOHANTY	2026-02-05	Period of Delay 48 days 2.AU fee Rs 2/ not paid 3. Code not correct 4.petitioner no-2,3 not in made parties in WA
48	D-CONTC/4667/2026	ADV.	2026-02-05	NOT PROPERLY ADDRESS TO THE HONBLE COURT
49	D-WP(C)/4940/2026	BISWA CHANDAN MOHANTY	2026-02-05	1.Put up for S.R after filing of Annexures-1 and 2.
50	D-WP(C)/4730/2026	SAMEER KUMAR DAS	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of Annexures in Date Chart left blank. 2. Ann.7 page 42 not legible. 3. Document annexed in Ann.8 not correct.
51	D-MACA/4564/2026	BIJAYANANDA SAMANTARAY	2026-02-05	Code not indicated
52	D-BLAPL/3969/2026	DEVASHIS PANDA	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of disp. of not furnished in the ref. certificate.2. paragraphs not correct in declaration of affidavit.
53	D-RSA/52086/2025	BINAYA KUMAR MOHANTY	2026-02-05	1. Court Fee Rs.22.50 Payable Not Paid. 2.Put up after Payment of C.Fee for computing the period of limitation
54	D-WP(C)/4996/2026	SOUMYA JYOTI BISWAL	2026-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-BLAPL/3709/2026	RAGHUNATH BISWAL	2026-02-05	14-NOT PROPERLY INDEXED. 1.Provision of Law incorrectly mentioned. 2.Pagination after page-4 incorrect.
56	D-ABLAPL/3855/2026	SWAYANSHU SATYAPRAGYAN SWAIN	2026-02-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. As per index annex.1 not furnished in the petition and certificate furnished in the affidavit, nomenclature not correct.
57	D-WA/4134/2026	SANDEEP RAJ PANDA	2026-02-05	Period of Delay 35 days 2.Code not correct 3.serial-13 last para be correct, being aggrieved totally wrong
58	D-BLAPL/2830/2026	ASHOK KUMAR SARANGI	2026-02-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page nos. 7 and 8 not neat and legible.

59	D- CONTC/4950/2026	NETRANANDA BISWAL	2026-02- 05	1. Page no.6 repeated twice
60	D-WP(C)/4964/2026	KRUTIBAS KAR	2026-02- 05	4-AFFIDAVIT/VERIFICATION NOT PROPER. As per Index Annex-7 not mentioned in the petition copy.Paragraph not correctly mentioned affidavit of the I.A
61	D-MACA/658/2026	KAPILA CHARAN NAYAK	2026-02- 05	Court Fee Rs. 2,100/ payable , not paid 2.Vakalatnama properly stamped, Executed and accepted - not proper stamped and executed 3. further SR after disposal of IA reg. limitation
62	D-WP(C)/4790/2026	PRASHANTA KUMAR MOHANTY	2026-02- 05	1.D.C.Fee of Rs.6/- to be paid on V.nama.
63	D- BLAPL/3826/2026	GOKULA NANDA SAHU	2026-02- 05	Page No.11-12 not legible.
64	D- CONTC/4890/2026	ADV.	2026-02- 05	1. Name of the op. no.3 and 4 not furnished in cause title. 2. Postal receipt not page marked and Annexure number not exhibited.
65	D- ABLAPL/3947/2026	ABHISIDDHANTA SAHOO	2026-02- 05	i) L.A.A. W. S. of Rs. 10/- AND H.C.B.A.M.W.S. of Rs. 50/- not paid.
66	D-WP(C)/4970/2026	SRINIVAS MOHANTY	2026-02- 05	page no. 12 partially neat
67	D- RVWPET/1541/2026		2026-02- 05	C. copy of impugned order not filed.Put up for SR after filing of c. copy of impugned order.
68	D- CMAPL/4792/2026	ADV.	2026-02- 05	Put up for SR after filing of c. copy of impugned order
69	D- CRLMC/3851/2026	BIJAY KUMAR RAGADA	2026-02- 05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Year of F.I.R.under Annexure-1 not furnished in the prayer.2.Signature of the Petitioner in V.nama does not tally with cause title.3. Paragraph no. not correctly furnished in the petition.4. Name of the deponent in affidavit does not tally with declaration in I.A.
70	D- ABLAPL/3482/2026	SURYA KANTA PRADHAN	2026-02- 05	.Name Of The Filing Advocate Not In Capital Letters In The Petition
71	D- CMAPL/4823/2026	MANAS RANJAN MOHANTY,A.G.A	2026-02- 05	i) Day of delay left blank in para no. 14 of I.A. no. 37/2026. ii) FAO no. wrongly mention in para no. 3 of i.A. no. 37/2026.
72	D-WP(C)/4917/2026	SUBHANKAR ROUT	2026-02- 05	1. Page no 25 27 29 34 35 not legible
73	D- CRLMC/3741/2026	BIJAYA KUMAR NAYAK (3)	2026-02- 05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per Index, Annexures-3 and 4 not properly described in the petition.2. Page no.20 not neat.

74	D- CONTC/4680/2026	ADV.	2026-02- 05	8-CAUSE TITLE NOT IN ORDER. Name of the contemnors not mentioned in cause title.
75	D-WP(C)/4831/2026	RANJIT MOHANTY	2026-02- 05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama.
76	D-WP(C)/4951/2026	AMIYA BHUSAN DASH	2026-02- 05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D- ABLAPL/3898/2026	SANTOSH KUMAR MAHANTY	2026-02- 05	1. Ann.1 page 10 and 11, Ann.2 page 14 not legible.
78	D- CRLMC/2919/2026	LALITENDU MISHRA	2026-02- 05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim husband has been mentioned in para no.4 and Grounds B (i)
79	D- ABLAPL/3975/2026	BIJAY KUMAR BEHERA	2026-02- 05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.fee of OSBC Rs.50/- not paid in the v.nama.
80	D-WA/4602/2026	PARTHA MUKHERJI	2026-02- 05	Period of Delay 50 days 2.AU fee Rs 2 not paid 3. being aggrieved not furnished and good ground certificate
81	D- ABLAPL/3906/2026	MANORANJAN PADHY	2026-02- 05	1. Para 1 appearing twice in Petition. 2. Prov. of law incorrectly mentioned in CT. 3. Name of PS and District not mentioned in the address of Pet. in CT. 4.Case Year mentioned in Para 1 not correct. 5. Occupation of deponent not mentioned in affidavit.
82	D- CONTC/4689/2026	ADV.	2026-02- 05	8-CAUSE TITLE NOT IN ORDER. Name of the contemnors not furnished in cause title.
83	D-WP(C)/4736/2026	SAMEER KUMAR DAS	2026-02- 05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of Annexures in Date Chart left blank. 2. Page marking of Ann.6 not correct. Page 34 missing. 3. Document attached as Ann.8 not correct.
84	D-WP(C)/4929/2026	TUSHAR KANTA NAYAK	2026-02- 05	1. Ann.5 page 35 and 36 not legible and not attested. 2. Title of Pet. wrongly mentioned in V.nama
85	D-FAO/4534/2026	SOMNATH ROY	2026-02- 05	Period of Delay 17 days
86	D-WP(C)/5133/2026	PRIYA RANJAN MISHRA	2026-02- 05	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE

				APPEARING IN THE PETITION/APPEAL/APPLICATION
87	D-ABLAPL/3972/2026	ABHISIDDHANTA SAHOO	2026-02-05	Hologram of Rs.50/- not affixed in V.nama.
88	D-CRLREV/3998/2026	SATYAJIT MOHAPATRA	2026-02-05	Period of Delay 1400 days delay ,Limitation petition not filed.
89	D-MACA/4626/2026	BISWAJIT MOHANTY	2026-02-05	date of judgement in correct at being aggrieved
90	D-WP(C)/4968/2026	NETRANANDA BISWAL	2026-02-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
91	D-WP(C)/4833/2026	SANTOSH KUMAR DASH	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.Serial no-4 not correctly mentioned affidavit of the I.A. 2..Petition not correctly addressed to Honorable Court
92	D-CMP/5021/2026	ANJAN KUMAR BISWAL	2026-02-05	Petitioner and O.P No-9 is the one and the same person be corrected.
93	D-MACA/4889/2026	ADAM ALI KHAN	2026-02-05	Period of Delay 30 days 2.statutory deposit not made
94	D-WP(C)/4493/2026	NISHIKANTA MISHRA	2026-02-05	1-COURT FEE IS DEFICIENT. Rs. 20/- to be paid.
95	D-WP(C)/4911/2026	AMIYA KUMAR MOHANTY	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In annexure-5, attested copy of original representation to the op no-4 submitted by the petitioner not filled.
96	D-ABLAPL/3900/2026	SIDHARTHA SANKAR RAY (2)	2026-02-05	1. Reference certificate not correct as per FIR details. 2. Date of FIR in Date chart not correct. 3. Name of Deponent mentioned in Affirmation of affidavit not correct. 4. Ann.1 page 11 not legible.
97	D-ABLAPL/3837/2026	GAJENDRANATH ROUT	2026-02-05	1. ABLAPL Petition not page marked on the file, as per Index.
98	D-CRLREV/3775/2026	AJAYA KUMAR PRADHAN	2026-02-05	1. Authentication Fee Rs 2.20/- not paid
99	D-CRLMA/3797/2026	RAJIV KUMAR MAHANTA	2026-02-05	P.S. case no. not mention in petition.
100	D-WA/49971/2025	RAMANATH ACHARYA	2026-02-05	Period of Delay 42 days delay. 2.AU fee Rs 2.25/- to be paid under Anx-2. i) Year of the RVWPET not mention in Index. ii) 2 wrongly mention in appellant no. 2 in cause title. iii) Para no. not correctly furnished in declaration of I.A.
101	D-WP(C)/4841/2026	AMITAV TRIPATHY	2026-02-05	Date of copy of c.copy vide annex-1 not tally with Index.
102	D-CMP/4772/2026	SUNIL KUMAR PANDA	2026-02-05	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.

				Pages No-23 and 27 not accompanied with the Petition
103	D-WP(C)/4906/2026	SUBRATA MISHRA	2026-02-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.2.Nomenclature of the case not furnished in affidavit and I.A.
104	D-WP(C)/4960/2026	GAJENDRANATH ROUT	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
105	D-ABLAPL/3726/2026	NIRANJAN LENKA	2026-02-05	i) Date of allegation in para-2 not correct.ii) T.R. case no mentioned in cause title, para -1 15 and prayer of the petition not tally with para -3 of the petition.iii) Petitioner no. 2 executed his name not tally with cause title
106	D-RSA/53447/2025	PRASANTA KUMAR TRIPATHY	2026-02-05	Address of Respondents No-1 to 3 not stated in the C.T of the Appeal Memo.
107	D-WP(C)/4832/2026	SOUMYA MISHRA	2026-02-05	Page 39 not neat.Page 20 39 47 not neat.
108	D-CONTC/4661/2026	ADV.	2026-02-05	NOT PROPERLY ADDRESS TO THE HONBLE COURT
109	D-OTAPL/4807/2026	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL)	2026-02-05	annex-3 not vigible but it is free copy
110	D-CRLMC/3834/2026	BISWANATH BEHERA	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . Signature of the deponent in affidavit does not tally with cause title,Index,Synopsis,Date chart and V.nama.2. As per impugned order under Annexure-1,the name of the Lower court not mentioned in the cause title.
111	D-WP(C)/4806/2026	RANJIT SAMAL	2026-02-05	1. Annexure-3 not legible 2. Page no 26 not legible
112	D-WP(C)/4921/2026	SUBHANKAR ROUT	2026-02-05	1. Ann.1 and 6 not attested. 2. Name of all pet. not mentioned in V.nama. 3. Date of Ann.12 mentioned in Prayer of IA not correct.
113	D-WP(C)/4915/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Page no. 35 and 36 not legible
114	D-BLAPL/3879/2026	SOUBHAGYA KUMAR DASH	2026-02-05	Name of the petitioner not mentioned against L.T.I. in V.nama
115	D-CONTC/4675/2026	ADV.	2026-02-05	8-CAUSE TITLE NOT IN ORDER. Name of the contemnors not mentioned in cause title.
116	D-WP(C)/4855/2026	MANAS KUMAR CHAND	2026-02-05	.Receipt Showing Serv.copy To cg not Filed.

117	D-ABLAPL/3732/2026	AMULYA RATNA PANDA	2026-02-05	i) Page no. 11 not complete.
118	D-CRLREV/3999/2026	BHABANI SHANKAR DASPARIDA	2026-02-05	Period of Delay 1400 days delay, Limitation petition not filed
119	D-MACA/4879/2026	ADAM ALI KHAN	2026-02-05	statutory deposit not made
120	D-MACA/653/2026	KAPILA CHARAN NAYAK	2026-02-05	Vakalatnama properly stamped, Executed and accepted - not proper stamped 2. further SR after disposal of IA reg limitation
121	D-WP(C)/4808/2026	RANJIT SAMAL	2026-02-05	1. In page no 18, complete Service book copy not filled. 2. Annexure-3 not legible
122	D-CRLMP/3669/2026	KSHIROD KUMAR ROUT	2026-02-05	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. PS case number not correctly furnished in entire petition.
123	D-CRLMP/3531/2026	PRONROY MOHANTY	2026-02-05	1. Page nos. 12 to 22 48 49 and 61 not legible. 2. LTI of deponent not attested in affidavit as well as V.nama.
124	D-WP(C)/4957/2026	NIRANJAN LENKA	2026-02-05	.Subject Code incorrectly Mentioned
125	D-WP(C)/4891/2026	PURNA CHANDRA DAS	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.C.fee Rs.50/- to be paid on V.nama and name of the party in the affidavit not tally with deponent and C.T
126	D-WP(C)/4726/2026	SUBASH CHANDRA PUSPALAKA	2026-02-05	14-NOT PROPERLY INDEXED. 1. Ann.1 page 13 to 15 and 18 not legible. 2. Ann.2 page 19 to 21 not legible. 3. Paragraph declaration left blank in IA affidavit. 4. IA not signed by the Advocate.
127	D-CRLMP/3749/2026	MANAS KUMAR CHAND	2026-02-05	14-NOT PROPERLY INDEXED. 1. Annexure number not correctly furnished in Prayer of the petition. 2. Page no.24 not legible.
128	D-BLAPL/3828/2026	UMESH CHANDRA MOHANTY	2026-02-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim mentioned in para-2 be redacted.Thereafter, put up for S.R.
129	D-RPFAM/4622/2026	SUNIL KUMAR PANDA	2026-02-05	AU fee Rs 2 not paid 2. good ground not furnished
130	D-WP(C)/4991/2026	SUNIL KUMAR PANDA	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Occupation not mentioned in both Affidavit.

131	D-ABLAPL/3859/2026	RAMAKRISHAN NAIK	2026-02-05	.Subject Code incorrectly Mentioned
132	D-RSA/48237/2025	SURYASNATA MOHAPATRA	2026-02-05	1.C.Fee Payable not furnished.2. Put up for further S.R after rectification and after disposal of the said I.As for computing the period of limitation
133	D-LAA/51453/2025	ALOK KUMAR MOHANTY(SR. PANNEL COUNSEL)	2026-02-05	The discrepancy in the name of R-3 as per Trial court be reconciled.
134	D-CONTC/4663/2026	ADV.	2026-02-05	NOT PROPERLY ADDRESS TO THE HONBLE COURT
135	D-WP(C)/4802/2026	RANJIT SAMAL	2026-02-05	. Annexure- 3 not legible
136	D-ABLAPL/3936/2026	SATYAJIT SAHOO	2026-02-05	i) Year of P.S. case no. not correct in synopsis.
137	D-WP(C)/4899/2026	SANJIB MOHANTY	2026-02-05	1. Age of the petitioner no.5 not furnished in the cause title.
138	D-WP(C)/5115/2026	GOPAL KRUSHNA NANDA	2026-02-05	As per Index annex-8 not mentioned in the petition copy.
139	D-ABLAPL/3780/2026	TARA PRASAD MOHAPATRA	2026-02-05	Vakalatnama not signed by the petitioner.Page No. 09 not legible.
140	D-WP(C)/4851/2026	BISWAJIT MOHAPATRA	2026-02-05	Page 8 to 11 not partial neat.
141	D-CRLA/3678/2026	DILIP KUMAR PALIT	2026-02-05	1-DCRLA.No.26008/2025 not furnished in reference certificate, 2-Under taking for filing of English translation copy of Odia document not filed, 3-Rejection order dtd. wrongly mentioned under Annexure-4 on index and book mark
142	D-WP(C)/4724/2026	DEBABRATA DAS	2026-02-05	1. Name of Pet. in CT not tally with signature.
143	D-WP(C)/4909/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Page no 35 and 36 not legible.
144	D-CONTC/4813/2026	ATMAJIT MANMITH DAS	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IN PAGE NO.1(IN THE MATTER OF) DATE OF DISP. IS WRONG
145	D-WP(C)/4923/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Ann.3 4 5 and 7 not attested. 1. Ann.5 page 35 and 36 not legible.
146	D-WP(C)/4920/2026	TUSHAR KANTA NAYAK	2026-02-05	1. Page no 35 and 36 not legible
147	D-WP(C)/4852/2026	ASMIYA RANJAN MAJHI	2026-02-05	Date chart not correctly mentioned.
148	D-CMAPL/5031/2026	ADV.	2026-02-05	Put up for SR Reg.calculation of limitation after disposal of I.A. filed for dispensing with c. copy.
149	D-EXP/4913/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-02-05	Put up for SR after filing of c. copy of impugned order under Anx-2.
150	D-WP(C)/4303/2026	AMIT PRASAD BOSE	2026-02-05	14-NOT PROPERLY INDEXED. Date of annexure -1 not correct in index.

151	D- CONTC/4849/2026	ADV.	2026-02-05	CONTC no. not mentioned in Reference certificate.
152	D-WP(C)/4892/2026	SANJIB MOHANTY	2026-02-05	1. Page nos. 27 28 30 36 52 76 and 80 not neat and legible. 2. As per index page nos. 48 and 50 not found.
153	D-WP(C)/4762/2026	MANORANJAN DAS	2026-02-05	Opp-5 address not given.
154	D-WP(C)/4810/2026	PRASANNA KUMAR RATH (1)	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
155	D-MACA/651/2026	KAPILA CHARAN NAYAK	2026-02-05	Vakalatnama properly stamped, Executed and accepted - not properly stamped 2. further SR after disposal of IA reg. limitation
156	D-LAA/43027/2025	DARPANARAYAN PATTNAYAK (LD. SENIOR PANEL COUNSEL)	2026-02-05	1. C. Fee Payable be furnished in the Memo. of Appeal.
157	D- CRLMC/3830/2026	RADHARAMAN DAS NAYAK	2026-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-1 not properly page marked in Index. 2. Date of order dated 04.10.2023 under Annexure-1 does not tally with Index and para-9 of the petition. 3. Age of the deponent in affidavit does not tally with cause title.
158	D-CRLA/3613/2026	PULAKESH MOHANTY	2026-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Status of the parties not furnished
159	D-WP(C)/4896/2026	SOUBHAGYA SWAIN	2026-02-05	1. page mark of Annex. 6 not furnished in index. 2 sl 3 of affidavit in I.A. not proper.
160	D- ABLAPL/3860/2026	PRANAYA KUMAR DASH	2026-02-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
161	D- ABLAPL/3763/2026	SRITAM KUMAR NAYAK	2026-02-05	Name of victim/Informant be deleted from op No.2

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-02-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CRLLP/111/2004	CRLLP/111/2004	M/S.R.C.PATNAIK- 2	OTHERS. PUT UP FOR SR ALONGWITH COPY OF INDEX AND C.COPY OF IMPUGNED JUDGEMENT